

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL
COMPANY LAW TRIBUNAL, HELD ON 14.10.2020 AT 10.30 AM. THROUGH VIDEO
CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019 IN

PETITION NUMBER : CP/1011/IB/2018

NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP) (AKR
HOLDINGS PVT LTD

NAME OF THE RESPONDENT(S) : SRI AALAN PAUL & 5 ORS

UNDER SECTION : SEC 19(2) OF IBC

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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APPLICATION NUMBER : MA/416/2019
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENTS : SRI AALAN PAUL & 6 OTHERS
UNDER SECTION : SEC 60(5)(C) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

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29 MA/415/2019 in CP/1011/IB/2018

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ORDER

None appears for the parties and in the circumstances the matter stands adjourned to 02.12.2020 finally.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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